Shrimati Tarkeshwari Sinha: May I know whether that target is expected up its mind so far about reserving for the Indian ships the transport of the Standard Vacuum Oil Refinery product which they will take to the different coastal towns in the country?

Shri Alagesan: In the agreement which was made between the oil companies and the Government there is a provision that this oil can be taken in tankers which are owned by Government or by Corporations in which Government have majority shares. That question is under our consideration and we are trying to procure tankers.

PURCHASE OF SUPER-CONSTELLATION AIRCRAFTS

*1050. Shri K. C. Sodhia: Will the Minister of Communications be pleased to state:

- (a) the names of the countries from which the three super-constellation and two count Mark III aircraft were purchased last year by the Air India International; and
- (b) the price of each kind of aircraft and the average ordinary life of the same?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No aircraft were purchased by the Air India International during 1953.

(b) Does not arise.

Shri K. C. Sodhia: May I know what amount was budgeted for the purpose?

Shri Raj Bahadur: A loan was advanced to the Air India International tor purchase of two super-constellation aircraft to the tune of Rs. 25 lakhs as loan and Rs. 87 lakhs as capital grant. That was in 1953-54 and we got them in 1954-55. That was for two aircraft.

Then for the three Super-constellation arircraft that we are going to have in the months of January, February and March next year we budgeted in 1953-54 Rs. 26 lakhs as loan, and in 1954-55 Rs. 13 lakhs plus Rs. 315.37

lakhs that is Rs. 354 lakhs as capital grant.

Shri K. C. Sodhia: What is the procedure that is allowed to be followed in making these purchases?

Shri Raj Bahadur: The Air India International Corporation Board take .
decision in this respect and the sanction of the Government of India is obtained thereupon. So far as the terms
are concerned, as regards the two
super-constellation aircraft that we got
we had to make a deposit of 50 per cent.
of the value in stages and the balance
of 50 per cent, was paid on delivery.
With regard to the other three that
we are going to get next year, 25 per
cent, has been deposited already and
75 per cent, will be paid on delivery

Shri K. C. Sodhia: Are any officers sent at the place of purchase?

Shri Raj Bahadur: The officers are also sent if and when necessary.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

RESEARCH IN RAYON

*996. Shri S. N. Das; Shri S. K. Razmi;

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that an Indian Research Student specialising in pulp and rayon manufacture in Japan, has successfully experimented in making rayon grade pulp from a mixture of species of Indian bamboo; and
- (b) if so, what will be its industrial potentiality?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) and (b). Government have no other information except what appeared recently in the press regarding Shri Gohel's experiments in Japan on the production of rayon grade pulp from

bamboo. In the absence of any technical details it is not possible to gauge the industrial potentialities of his experiments.

RAILWAY EMPLOYEES

- *1003. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that in September 1954 a large number of Railway ministerial staff made a demonstration in front of the Parliament House:
- (b) whether he received from the demonstrators a "Charter of demand";
- (c) whether any assurance was given by him in this regard?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan); (a) and (b). Yes, Sir.

(c) No Sir.

CENTRAL RESEARCH INSTITUTES

- *1008. Shri Bhagwat Jha Azad: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether the Estimates Committee has recommended for the establishment of one or two Research Institutes to co-ordinate the work of the Regional Centres; and
- (b) whether this recommendation has been accepted?

The Minister of Agriculture (Dr. P. S. Deshmukh); (a) Yes.

(b) It is under consideration.

ORDERS FOR ROLLING STOCK

- *1010. Sardar Lal Singh: Will the Minister of Railways be pleased, to state:
- (a) whether the Railway Board has concluded or is going to conclude an agreement with a firm in England or other countries for supply of parts required for Chittaranjan Locomotive

Works without calling for tenders from other firms; and

(b) if so, the reasons for dispensing with the usual practice of inviting open tenders?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes. An Agreement has been entered into with the North British Locomotive Co., a British firm.

(b) The Agreement is not only for the supply of components, raw materials, machine tools etc., but also for the supply of technical personnel and designs, production planning etc., as may be required by Chittaranjan Locomotive Works. Even in regard to supply of components etc., although open tenders may not be resorted to, arrangement will be made for abtaining the best possible price.

JAPANESE METHOD OF RICE CULTIVATION

- *1011. Shri Bahadur Singh: Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 1253 on the 22nd September, 1954 and state:
- (a) the estimated area of land under the Japanese method of rice cultivation in the country; and
- (b) whether Government have given any assistance to the farmers who have adopted this method of rice cultivation?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Reports received from the State Governments so far indicate that during the first crop season of the year, 545,639 acres have been actually brought under this method. Final estimate for the current year will be known only after the paddy season is over in all the States and final reports are received.

(b) Yes.